



विधि कार्य निदेशालयकेन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड ,  
**DIRECTORATE OF LEGAL AFFAIRS, CENTRAL BOARD OF INDIRECT TAXES & CUSTOMS**  
चतुर्थ तल,राजेन्द्र भवन 10,2, न दयाल उपाध्याय मार्ग110002 - नई दिल्ली ,  
**4<sup>TH</sup> FLOOR, RAJENDRA BHAWAN, 210, DEEN DAYAL UPADHYAY MARG, NEW DELHI-110002**  
**Email-dla-rev@nic.in Phone-011-23219075 Fax-2329073**

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1. The Principal Chief Commissioner,  
Central Goods & Services Tax, Chennai Zone,  
26/1, Mahatma Gandhi Road, Nungambakkam,  
Chennai- 600034
2. The Chief Commissioner of Customs,  
Mumbai Zone-I, New Custom House, Ballard Estate,  
Mumbai- 400001
3. The Chief Commissioner of Customs,  
Zone-III, Mumbai, CSMI Airport, Level-II, Terminal-2, Andheri –  
(East),  
Mumbai – 400099
4. The Pr. Commissioner of Customs-VI, (Preventive),  
New Custom House, 2<sup>nd</sup> Floor, Ballard Estate,  
Mumbai- 400001
5. The Commissioner,  
Central Goods & Services Tax,  
OB-32, Rail Head Complex , Bahu Plaza,  
Jammu-180012
6. The Commissioner,  
Central Goods & Services Tax,  
ACCEL House, Road No.2, MIDC, Wagle Industrial Estate,  
Thane (West) -400604
7. The Commissioner,  
Central Goods & Services Tax,  
Bunts Hostel Road, Trade Centre Building, 7<sup>th</sup> Floor,  
Mangalore-575003
8. The Commissioner,  
Central Goods & Services Tax,  
No.1, Foulks Compund, Anai Medu,  
Salem-636001
9. The Commissioner,  
Central Goods & Services Tax, Rangareddy  
Posnett Bhavan, Tilak Road, Ramkote,  
Hyderabad-500001

I/864902/2022

Sir/Madam,

**Subject: SAADHIT: Filing of early hearing applications in the Hon'ble Supreme Court in old cases – reg.**

It has been observed that some departmental appeals are pending in the Hon'ble Supreme Court for very long time. Ten(10) such oldest cases were identified in September, 2022. Now Ten(10) more such oldest appeals have been shortlisted for filing of early hearing applications as a SAADHIT target. A list of such cases is enclosed.

It is therefore requested to examine the cases pertaining to your office whether the issue/stakes involved call for urgent hearing or not.

A report may please be sent to this office accordingly.

Encl.: As above.

Yours faithfully,

**(Mahendra Ranga)**  
**Principal Commissioner**